

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3349  
ANSWERED ON:13.12.2012  
REDUCTION OF ALLOCATION OF FUNDS  
Haque Shri Mohammad Asrarul

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether there is any reduction under Accelerated Irrigation Benefits Programme (AIBP) allocations in the Eleventh and Twelfth Plan period to Bihar; and

(b) if so, the details thereof and the reasons therefor, year and project-wise?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) & (b) The allocation (Annual ceiling fixed by the Planning Commission) for the Xth and XIth Plan for the State of Bihar under Accelerated Irrigation Benefit Programme (AIBP) is at Annexure-I. The allocation for XIth Plan was more than 3 times as compared to the allocation for Xth Plan for the State of Bihar under AIBP.

The allocation (Annual ceiling by the Planning Commission) in the XIIth Plan (2012-13 to 2016-17) is not available presently as the XII Plan is yet to be approved by the National Development Council (NDC).